

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL No. 260 of 2015 & IA No. 417 of 2015

&

APPEAL No. 261 of 2015 & IA No. 418 of 2015

Dated: 6th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matters of:

National Aluminium Company Ltd.

...Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Ashok Gupta, Sr. Adv.
Mr. Ghanshyam
Mr. V.K. Gupta
Mr. Farrukh Rasheed

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik for R.1

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **15.12.2016.** Tag to Appeal No. 223 of 2016.

(I.J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson